captive power plant therefore, stands settled.

In the case of Associated Cement Companies the original application was for an imported unit of 25 MW. While this application was under consideration of different authorities of the Government of India. Company converted the request into one of the same capacity but from indigenous sources. A final decision on this request is expected to be taken very shortly. The captive generating set is required by Associated Cement Companies for their expansion project and the additional power is required sometime after 1981-82.

- (b) It is not correct to state that the time taken in processing applications has resulted in any fall in cement production. In the first case the plant has already been installed and in the second case the captive generating plant would be required only by 1981-82.
- (c) A decision in the pending application of Associated Cement Companies, which is under the active consideration of the Government, is expected to be taken shortly.

Proposal to revive Samachar

*11. SHRI P. K. KODIYAN: KUMARI KAMLA KUMARI:

Will the Minister of INFORMA-TION AND BROADCASTING pleased to state:

- (a) whether there is any proposal to revive the Samachar News Service;
 - (b) if so, the details thereof, and
 - (c) the decision taken thereon?

THE MINISTER OF INFORMA-TION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): There is no such proposal under the consideration of the Government.

(b) and (c). Do not arise.

निर्दंग व्यक्तियों को कानुनी सहायता देने का प्रावधान

- *12. भी मूल चन्द डागा: स्था न्याय और कम्पनी कार्य मंत्री निम्नसिखित जान-कारी दर्शाने वाला विवरण सभा पटल पर रखने की कपा करेंगे कि:
- (क) उन राज्यों तथा संघ शाषित क्षेत्रों के नाम क्या हैं जिन्होंने निर्धन व्यक्तियों को कान्नी महायता देने के लिए अपने बजट में वर्ष 1978-79 के लिए धनराशि झाबंटित की थी भ्रीर प्रत्येक राज्य तथा संघ शावित क्षेत्र ने कितनी राशि आबंटित की और उसमें से कितनी राशि वस्तुत. खर्च की गई ; भीर
- (ख) क्या सरकार का विचार निर्धन व्यक्तियों को शीघ्र काननी महायता देने के लिए कोई योजना बनाने का है, यदि हा, तो उसका व्यीरा स्या है ?

बिधि न्याय धीर कम्पनी मंत्री (श्री पी० शिव शंकर): (क) राज्यों राज्यक्षेत्रों संजानकारी रुघ एक ब की जारही है ग्रीर उसके प्राप्त होने पर यह मदन के पटल पर रख दी जाएगी।

(ख) निर्धन व्यक्तियों के लिए कान्नी सहायता की स्कीम अनेक राज्यों और सघ राज्य क्षत्रों ढ़ार। चलाई जः रही है । भगवती समिति की रिपोर्ट की सिकारिशों के श्राधार पर कानुनी महत्यता की एक व्यापक स्कीम तैयार करने की कार्रव।ई प्रारम्भ कर दी गई है।

Setting up of New Thermal Plants in the Country

- *13 SHRI CHANDRAJIT YADAV: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to lay a statement showing:
- (a) whether it is a fact that Government of India are going to set up new thermal plants in different parts of the country; and
- (b) if so, how many such plants are going to be set up with what cost and the target of their completion?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A B. A. GHANI KHAN CHAUD-HURI): (a) Yes Sir.

(b) A statement is laid on the Table of the House.